

Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu

Notification

Jammu, the ~~26th~~ February, 2020

SO ~~80~~ - In exercise of the powers conferred by sub-section (1) of section 3 of the Jammu and Kashmir Levy of Tolls Act, Smvt.1995 (Act No. VIII of 1995), the Government hereby directs that notification SRO 70 dated 5th February, 2018 issued under endorsement No. ET/Exemp/180/2016 is hereby withdrawn.

By order of the Government of Jammu and Kashmir.

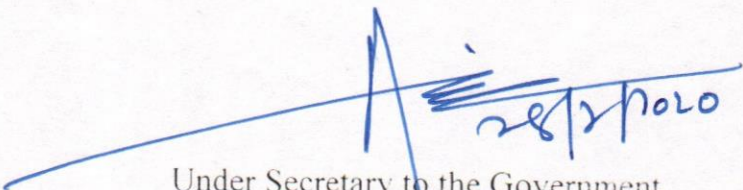
Sd/-

(Dr. Arun Kumar Mehta) IAS,
Financial Commissioner,
Finance Department
Dated: 29.02.2020

No. ET/Estt/125/2015

Copy to the:-

1. Financial Commissioner, J&K Revenue.
2. Financial Commissioner, Industries & Commerce Department.
3. Principal Secretary to the Hon'ble Governor.
4. All Principal Secretaries to the Government.
5. All Commissioner/Secretaries to the Government.
6. Divisional Commissioner, Jammu/Kashmir.
7. Excise Commissioner, J&K.
8. Commissioner, State Taxes, J&K.
9. All Deputy Commissioners.
10. Director Information, J&K.
11. General Manager, Government Press Jammu/Srinagar.
12. PS to the Chief Secretary, J&K.
13. Private Secretary to the Financial Commissioner, Finance Department.
14. Government Order file/Stock file/Incharge Website.


Under Secretary to the Government,
Finance Department